

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF OCTOBER 2021**

Sl. No.	Nature	Opening balance as on 01.10.2021	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 31.10.2021	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	53	0	1		1			0	0	54	0
2	WA	458	41	3		44			17	17	485	0
3	WPC	8200	411	3		414	2		209	211	8403	8
4	WPL	1004	9			9			1	1	1012	0
5	WPS	15009	603	6		609			511	511	15107	160
6	WPT	579	16	1		17	1		1	2	594	0
7	WPCR	2032	69	1	1	71			35	35	2068	1
8	WPPIL	237	14	1		15			2	2	250	0
9	WP 227	1428	71	3		74	2		47	49	1453	5
10	WPHC	6	2			2			2	2	6	0
A	TOTAL (1 to 10)	29006	1236	19	1	1256	5	0	825	830	29432	174
1	FA	3016	17	5		22			8	8	3030	3
2	FAM	597	1	5		6			13	13	590	0
3	FA(MAT)	185	9			9			6	6	188	0
4	SA	5087	44	5		49			3	3	5133	3
5	MA	274	3		1	4			3	3	275	0
6	MAC	7812	79	1		80			5	5	7887	3
7	CR	282	8			8			14	14	276	1
8	MCC	759	55			55			50	50	764	0
9	COMP APPEAL	3	0			0			0	0	3	0
10	COMP PET	15	0			0			0	0	15	0
11	EP	4	0			0			0	0	4	0
12	TPC	82	10			10			0	0	92	0
13	CONT	1869	71			71			47	47	1893	0
14	ITA	4	0			0			0	0	4	0
15	ARBA	239	3			3	1		7	8	234	0
16	ARBAP	10	1			1			1	1	10	0
17	ARBR	67	0			0			7	7	60	0
18	TAXC	112	0			0			0	0	112	0
19	REVP	199	9			9	2		8	10	198	0
20	CVLREF	0	0			0			0	0	0	0
B	TOTAL (1 to 19)	20616	310	16	1	327	3	0	172	175	20768	10
	TOTAL (A+B)	49622	1546	35	2	1583	8	0	997	1005	50200	184
MAIN CRIMINAL CASES												
1	CRREF	4	1			1			0	0	5	0
2	CRA	14730	194	1		195	1		66	67	14858	27
3	CRR	5337	108			108	4		43	47	5398	6
4	MCRC	1268	864	2		866	3		789	792	1342	0
5	MCRCA u/s 438 CrPC	100	137			137			69	69	168	0
6	CONTR	6	0			0			0	0	6	0
7	CRMP	3774	135	3		138			62	62	3850	3
8	TPCR	31	6			6			0	0	37	0
9	ACQA	2868	21			21			4	4	2885	2
C	TOTAL (1 to 9)	28118	1466	6	0	1472	8	0	1033	1041	28549	38
GRAND TOTAL (A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		77740	3012	41	2	3055	16	0	2030	2046	78749	222
PENDENCY INCREASE/DECREASE		77740	INCREASE (+1009)								78749	

Over 5 Years Pendency as on 01.10.2021	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 31.10.2021	Over 5 Years Decrease Pendency during the month
18168	22	222	17968	-200

(SANTOSH KUMAR TIWARI)
REGISTRAR (JUDICIAL)